

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

22.

**IA(IBC)(LIQ.)/ 43(MB)2024
IN C.P. (IB)/771(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES:

Axis Bank Limited

Vs.

Datta Krupa Roller Flour Mill
Private Limited

SECTION: 7, 33(1) (b) (i) to (iii) r/w Sec 33(3) OF THE INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

IA(IBC)(LIQ.)/ 43(MB)2024

1. Mr. Tejas Agarwal a/w Adv. Ashutosh Agarwal i/b IC Legal, Ld. Counsel for the Applicant present.
2. Heard. **Reserved for Orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)